

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 7561/2019

(Arising out of impugned final judgment and order dated 31-08-2018 in CRLA No. 912/2011 passed by the High Court Of Judicature At Allahabad)

SANJAY

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

(IA No.46153/2021-CONDONATION OF DELAY IN FILING)

Date : 04-06-2021 This petition was called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. Sibbo Sankar Mishra, AOR
Mr. Umakant Mishra, Adv.
Mr. Niranjana Sahu, Adv.

For Respondent(s) Mr. Amit K. Nain, AOR

UPON hearing the counsel the Court made the following

O R D E R

Delay condoned.

Issue notice returnable in six weeks.

(MANISH ISSRANI)
COURT MASTER(SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)